

(b) The total amount of profit made by Government through public auctions yearwise is as under:

Year	Profit
	Rs.
1986-87	1,74,25,000
1987-88	2,57,70,111
1988-89	7,60,20,421

(c) Upto 31.3.1989, 306 properties have been purchased under the provisions of Chapter XXC of the Income Tax Act. During the month of April, 1989 five more cases were under process of being purchased u/s 269UD(1).

(d) No, Sir, However, during the course of searches, surveys and enquiries the officials of the investigation wing may come across evidence relating to investment of unaccounted income/wealth in real estate transactions. At that time appropriate action is taken in such cases.

(e) Statutory time bound steps have been provided for making speedy purchases of properties in the cities where provisions of Chapter XXC are in operation. The orders of purchase u/s 269UD(1) have to be passed within two months of the submission of statements in forms 37-I.

The properties so purchased are put to public auction soon thereafter provided no litigation is pending against such properties.

Setting up of joint ventures in third world countries by India and China

1018. SHRI SURESH PACHOURI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that India and China have agreed for the setting up of joint ventures in the third world countries; and

(b) if so, what are the details of agreements and what are the names of the countries where such joint ventures are proposed to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) No, Sir.

(b) Does not arise.

Attack by Nagas on Assam villages situated near Assam-Nagaland borders

1019. SHRI SURESH PACHOURI:

SHRI SURESH KALMADI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that recently Nagas attacked some villages in Rajapokhuri inhabited by the Assamese people near Assam-Nagaland border; if so, what are the details in this regard;

(b) whether 30 people were killed and 54 injured as a result thereof; and

(c) what was the role of C.R.P.F. to defuse the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): (a) According to reports received from Government of Assam about 100 armed miscreants from Nagaland had attacked the Rajapokhuri village of Assam on its border with Nagaland in the early hours of 7.4.89.

(b) Reportedly 25 persons were killed and 64 injured in the said attack.

(c) Since some allegations have been made against the role of CRPF, which is deployed as a 'neutral force' to maintain peace in the area an enquiry by a Senior Officer of the Central Government has been instituted in this regard.